### HIGH COURT OF JUDICATURE AT

### <u>ALLAHABAD</u>

#### **NOTICE**

## **UPHJS Direct Recruitment (Main Written) Examination 2014**& Limited Competitive Departmental Examination, 2014

Dated: Allahabad: Nov. 08, 2014

No.280/S & A Cell /2014

#### **ADMIT CARD**

The Admit Cards of Main Written Examination of Direct Recruitment to U.P. Higher Judicial Service, 2014 and Limited Competitive Departmental Examination, 2014 are now available on the official website of High Court, Allahabad (<a href="https://www.allahabadhighcourt.in">www.allahabadhighcourt.in</a>).

The candidates may download their Admit Card by using the ID and Password issued to them at the time of filling up of the on-line application form and in case the Login ID and password are forgotten, the same may be generated using the option 'forgot password' and filling the mandatory fields such as Name, Father's/Husband's name and Date of Birth.

#### SUBMISSION OF CASTE CERTIFICATE

The last date of submission of the requisite caste certificate by the candidates has now been extended upto 15.12.2014. In case the candidates fail to submit their requisite caste certificate by 15.12.2014, they will be treated as general category candidates for all purposes including eligibility.

#### CANDIDATES DECALRED INELIGIBLE TO APPEAR IN UPHJS DIRECT RECRUITMENT - MAIN WRITTEN EXAMINATION-2014

The following candidates of U.P. Higher Judicial Service Direct Recruitment, 2014 have now been declared ineligible on the grounds mentioned in the lists below against their names:

# Candidates declared ineligible due to being in employment on the date of application or during seven years immediately preceding the date of application

S.no.	Roll no.	Name	Reason
1	3466	Mani Kumar Shukla	In Service
2	3709	Md. Afzalul Haque	In Service
3	3081	Keshari Nandan Sharma	In Service
4	5995	Rudra Prakash Trivedi	In Service
5	1546	Bharat Bhushan Dahiya	In Service
6	674	Anil Kumar	In Service

# Candidates declared ineligible due to less than seven years' standing as an advocate on the date of application according to the corrigendum dated 27.06.2014

S.no	Roll no.	Name	Reason
1	1057	Arvind Kumar Sarohi	Less Practice
2	4778	Prashant Mishra	Less Practice

#### CANDIDATES DECLARED INELIGIBLE AFTER CHANGE OF CATEGORY AND RE-EVALUATION OF RESULT

S.no.	Roll no.	Name
1	4643	SRI PRADEEP KUMAR RAM
2	7694	SRI TRIBHUWAN NATH
3	8011	SRI VINAY ARYA

#### **Limited Competitive Departmental Examination-2014**

The following candidates of Limited Competitive Departmental Examination, 2014 have been declared ineligible on the grounds mentioned in the lists below:

### LIST OF JUDICIAL OFFICERS (CIVIL JUDGE, SENIOR DIVISION) WHOSE HARD COPY OF ON LINE APPLICATION FORM FOR L.C.D.E. OF U.P.H.J.S.-2014 HAVE NOT BEEN RECEIVED IN THE CELL

SL.No.	FORM SL.NO.	NAME	FATHER/HUSBAND'S NAME
1	105	AHSAN HUSAIN	WAZIR AHMAD(F)
2	119	ALI RAJA	ABDUL RAHIM(F)
3	16	DHIRENDRA KUMAR	SUKH PAL SINGH (F)
4	40	KRISHAN BISHT	S.S. BISHT(F)
5	123	MANISH KUMAR	RAM KISHOR SINGH (F)
6	1	NEHA SINGH	SUBHANKAR SINGH (F)
7	91	SUNIL KUMAR YADAV	MAHABIR PRASAD YADAV (F)

## LIST OF JUDICIAL OFFICERS WHO HAVE NOT COMPLETED FIVE YEARS SERVCE IN THE CADRE OF CIVIL JUDGE, SENIOR DIVISION IN THE LIGHT RESOLUTION DATE 10.09.2014 OF HON'BLE SELECTION AND APPOINTMENT COMMITTEE

SL.No.	FORM SL.NO.	NAME	FATHER/HUSBAND'S NAME	DATE OF JOINING IN THE CADRE OF SENIOR DIVISION
1	75	ABHINITAM UPADHYAY	DHARNIDHAR UPADHYAY(F)	15/12/2009
2	106	ARVIND MISRA	JAGDISHWAR MISHRA(F)	14/12/2009
3	103	DIVAKER DWIVEDI	SRIKER DWIVEDI (F)	15/12/2009
4	126	HARSH AGARWAL	GIRDHARI LAL (F)	16/12/2009
5	108	PREMENDRA KUMAR	HARENDRA SINGH (F)	15/12/2009
6	124	SANDEEP GUPTA	DAYA RAM GUPTA (F)	15/12/2009
7	125	SMT. ALPANA SHUKLA	RAM AVATAR SHUKLA(F)	14/12/2009
8	130	SMT. SONICA CHOUDHARY	CHOUDHARY MAHENDRA SINGH (F)	15/12/2009

Sd/Registrar
Selection & Appointment